

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3644
ANSWERED ON:11.12.2009
HYDRO POWER PROJECTS IN GUJARAT
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of POWER be pleased to state:

- (a) whether the hydro power projects allotted to private players in the country including Gujarat are lagging behind their schedule;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial measures taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b): During the 11th Plan period, 9 hydro power projects totaling to 3491 MW are being executed by private developers for giving benefits during the 11th Plan. Out of these, 8 projects are lagging behind their original commissioning schedule due to various reasons like delay in financial closure, delay in clearances, poor geological strata, natural calamities, local issues, R&R problem, funds constraints, etc. The details are enclosed at Annex-I. In addition, 7 hydro projects in private sector totaling to 1291 MW programmed for completion beyond 11th Plan are in initial stages of construction / implementation. The list of such projects is given in Annex-II. Presently no private sector hydro project (25 MW and above) is under construction in the State of Gujarat.

(c): The remedial measures taken by the Government are as under:

Stringent monitoring mechanism is in place for timely completion of power projects. In order to avoid delays, monitoring mechanism has been strengthened. The following efforts/steps have been taken by Government to ensure that the projects are commissioned as per schedule and the delays in their implementation are avoided.

Detailed investigations are being carried out before the project is taken for execution to minimize geological surprises at the time of actual execution.

Monitoring mechanism has been strengthened to achieve targets by designating a nodal officer for each project, both at the conception stage as well as during execution. The nodal officers keep track of and facilitate resolution of problems which may delay the project by escalating the issue to appropriate levels. In addition, regular review meetings are being organized in the Ministry of Power.

Award of works for Civil and Electro-Mechanical works are placed well in advance to avoid delays. Manufacturing capacity of main plant equipment and Balance of Plant items are reviewed from time to time at the highest level.

Visits are made by officers to the various projects under construction and various bottlenecks are identified and solutions thereof are decided in consultation with the project authorities. Meetings are held with major equipment suppliers and other major contractors executing the major works of dam, head race tunnel, power house etc. for solving the major constraints delaying the execution of the projects at project site/their works.